

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 307 & 305 OF 2019 IN
DFR NO. 4478 OF 2019**

Dated: 8th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Siddharth Balkrishna Verma Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Anup Jain for R-2

ORDER

IA NOS. 307 & 305 OF 2019

(Applications for leave to file appeal & condonation of delay in filing appeal)

Issue notice to Respondents, returnable on 25-04-2019.

Mr. Anup Jain takes notice on behalf of Respondent No. 2. Dasti, in addition is permitted.

Objections/reply to IA No. 307 to 2019 (leave to appeal) may be filed by the Caveator on or before 5-4-2019 with advance copy to the other side.

List the matter on **25-04-2019**.

**(S. D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**